



2026:AHC:25649-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 2196 of 2026

Vijay Singh

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s) : Byas Kumar Prasad, Nishant Kumar Singh
Counsel for Respondent(s) : G.A.

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.

2. The instant writ petition has been filed by the petitioner for the following reliefs:-

"(i) Issue a writ, order or direction in the nature of mandamus directing the respondent nos.2 and 3 to conduct fair and impartial investigation with respect to the F.I.R. dated 18.11.2025 registered as Case Crime No. 0168 of 2025, under Sections 80(2), 85 of BNS and Sections 3/4 of Dowry Prohibition Act, Police Station Dhata, District Fatehpur.

(ii) Issue a writ, order or direction in the nature of mandamus commanding the respondents to ensure the protection of Fundamental Right of the petitioner under Article 21 of the Constitution of India.

(iii) Issue any other writ, order or direction, which this Hon'ble Court may deem fit and proper in the circumstances of the case.

(iv) Award cost of the petition to the petitioner."

3. Learned counsel for the petitioner has submitted that in the

instant case, petitioner is the first informant and he had lodged the impugned F.I.R. on 18.11.2025 but the police is not investigating the case in fair and impartial manner.

4. In view of the above, the petitioner shall file an application before the respondent no.2- Superintendent of Police, Fatehpur, highlighting his grievance and seeking fair and impartial investigation. If such an application is filed by the petitioner, respondent no.2- Superintendent of Police, Fatehpur shall ensure the fair, impartial and expeditious investigation in the present case.

5. With the aforesaid order, the present writ petition stands **disposed of.**

February 5, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)